

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV

PETITIONER

Kanishk Khetan
31.1.18

2. KSHITIZ CHAWCHHARIA

IRP

Kshritiz Chawchharia
31.1.18

3. XI PAUL & BY

Advocate
for Corporate
Debtor

Xi Paul & By
31.1.18

4. ANAMIKA PANDEY, ADV
SHREERADHA GHOSH

Advocate
for Operational
Creditor
(Shreeshyam Metaliks)

S. Ghosh
31.1.18

5. Ankur Singhi
Riti Basu

Shubhadeep Basak

Advocate on
behalf of
Corporate Debtors from S.K. Singhi & Co.

6. Debarish Chakraborty } Advocate for IDBI Bank Ltd.

P.T.O.

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel for the operational creditors, the corporate debtor as well as Ld. Counsel for IDBI Ltd. (financial creditor) is present.

Ld. RP has submitted the third progress report dated 29/01/2018 and it is understood that the 2nd meeting of the Committee of Creditors (CoC) will be held on 07/02/2018.

Ld. Counsel appearing on behalf of IDBI Ltd. (financial creditor) submitted that his claim was forwarded to IRP but the same was not entertained by the IRP because of delay in submission as the notice of submissions was received only on 08/12/2017. Financial creditor is directed to give his application to the present RP and RP is directed to consider the application submitted to him in accordance with provisions of Code and Regulations..

List it on 13/03/2018 for filing progress report.

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(Jinan K.R.)
Member (J)